

(c) The Food Corporation of India takes all requisite remedial measures to protect the foodgrains during storage, such as construction of godowns on scientific lines, stacking of foodgrain bags on scientific lines, periodical inspection of stocks by trained personnel, regular pest control measures, fumigation of foodgrain stocks ect.

[English]

### **Eco—Task Force**

233. SHRI MOHAN RAWALE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the State Government which have sent proposals for creating Ecological Task Force of Ex—Servicemen during last two year and upto June 30, 1993;

(b) the particulars of such proposals which have so far been sanctioned by the Government, State—wise;

(c) the States, in respect of which, proposals are still under consideration or have been rejected with reasons therefor;

(d) the time by which the remaining proposals are likely to be sanctioned; and

(e) the liabilities of the Union Government in setting up the Ecological Task Force of Ex—servicemen in States ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (d) At present, three Ecological Task Forces are operational in the States of Uttar Pradesh, Jammu & Kashmir and Rajasthan. In the last two years, proposals for raising Ecological Task Forces were received from the States of Himachal Pradesh and Tamil Nadu. Action Could not be taken on the proposal in the context of the overall availability of funds.

(e) The Minister of Environment & Forests makes provision of funds in its budget for meeting the costs of Ecological Task Forces under a Plan Scheme. The procedure is that the Ecological Task Forces carry out their activities and incur expenditure which is subsequently reimbursed by the Ministry of Environment & Forests.

[Translation]

### **Cancellation of Ration Cards in U. P**

234. SHRI UDAY PRATAP SINGH : Will the Minister of CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether a number of Fair Price Shops under the Public Distribution System have been canceled recently for not taking the Quota of essential commodities and also not supplying it to the ration card holders in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the other action taken against the owners of such Fair Price Shops in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[English]

### **Sugar Mills in U. P.**

235. MAJ. GEN (RETD.) BHUWAN CHANDRAKHANDRI : Will the MINISTER OF FOOD be pleased to state :

(a) whether cane crushing percentage through Sugar Mills in Uttar Pradesh is much lower than the national average;